

SHRI V. GOPALSAMY: That is why I request, through you, the Government to clarify the position to allay the reasonable fears and apprehensions of those people in the Kolar Gold Fields.

SHRI V. NARAYANASAMY (Pondicherry): Sir, I associate.

SHRI T. A. MOHAMMED SAQHY (Tamil Nadu): Sir, I also associate.

SHRI M. PALANIYANDY (Tamil Nadu): Sir, I also associate.

Proposed strike by officers and employees of Public Sector Undertakings.

SHRI SUKOMAL SEN (West Bengal): Sir, I feel deeply depressed at the attitude of the Government of India, which has left no alternative to a strike call to be given by the Committee of Public Sector Trade Unions comprising the CITU, the AITUC, the HMS, the BMS and independent unions on the 12th of October and the Coordination Committee of Public Sector Officers Associations on the 11th and the 12th of October. For the first time in the history of the public sector about 20 lakh workers and officers would be on strike simultaneously. I would draw the attention of the Government to this serious situation and request you to intervene and take such steps as would bring about an accepted settlement.

The issue involved is the D.A. revision for the workers and the pay and the D.A. revision for officers of the public sector. The issue has been pending since 1986. In recent times an assurance was given to the employees of the public sector that the matter would be settled by the end of August. The failure of the Government to honour this commitment even a month later has brought about this strike call.

I would urge upon the Government to invite the concerned parties and advance positive proposals that would lead to a settlement of the issue across the table. Only such a decisive step

would avert the strike. At this critical juncture the Government should leave no stone unturned to avert the strike. I would urge upon the Government and I demand of the Government to give a serious consideration to the matter.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Azmiji.

SHRI M. M. JACOB (Kerala): Sir...

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): One minute. Let Azmiji make his special mention.

SHRI M. M. JACOB: From this side eight names of Congress (I) Members who have given their names for special mentions, we are prepared to withdraw. In lieu of that, we request you to permit Mr. Dhawan to make his special mention which was earlier in the morning actually...

SHRI SUKOMAL SEN: Let us finish this. Then you can withdraw.

SHRI M. M. JACOB: We went to the Chairman. (*Interruptions*)

SHRI V. NARAYANASAMY (Pondicherry): You have finished. Why are you objecting?

SHRI SUKOMAL SEN: The entire special mentions should be finished. Then only can the names be withdrawn.

SHRI S. S. AHLUWALIA (Bihar): No, no. We are withdrawing the names of eight persons from our party.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Please. I will call Mr. Dhawan after Mr. Azmi. That is all (*Interruptions*).

If he wants to raise an important point, why not permit him?

SHRI SUKOMAL SEN: Has the permission been given by the Deputy Chairman?